

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4383

ANSWERED ON:21.04.2015

SUBSIDY ON KEROSENE/DIESEL

Biju Shri Parayamparanbil Kuttappan;Patil Shri Chandrakant Raghunath;S.R. Shri Vijay Kumar;Sampath Shri Anirudhan

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it has come to the notice of the Government that the Indian fishermen are suffering from the increasing price of kerosene/diesel;

(b) if so, the details thereof;

(c) whether the Government has any proposal to revamp subsidy of Kerosene/Diesel and remove the BPL condition for fishermen as India is having the largest number of fishermen communities; and

(d) if so, the corrective steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR AGRICULTURE (DR.SANJEEV KUMAR BALYAN)

(a) & (b): Yes, Madam. Some of the State Governments especially Kerala have requested to allot a separate kerosene quota at subsidised rates for fishing.

(c) & (d): During the 10th Five Year Plan, a rebate on High Speed Diesel (HSD) oil at the rate of ₹1.50 per litre was provided to the mechanized fishing vessels under the Centrally Sponsored Scheme Development of Marine Fisheries, Infrastructure and Post Harvest Operations. The Ministry of Agriculture, Department of Animal Husbandry, Dairying & Fisheries intended to continue the scheme during the 11th Plan with enhanced subsidy from Rs. 1.50 per litre to Rs.3 per litre. While approving the revised scheme in February, 2009, it was directed that such subsidy should be provided only to fishers of Below Poverty Line (BPL).

As far as subsidy on Kerosene is concerned, the Ministry of Agriculture, Department of Animal Husbandry, Dairying & Fisheries has not been implementing any scheme for supply of kerosene at subsidised rates.